

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

MISCELLANEOUS APPLICATION NO.170/00648/2019

IN

ORIGINAL APPLICATION NO.170/01331/2018

DATED THIS THE 18th DAY OF OCTOBER, 2019

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

The Union of India & Ors. ....Applicants

( Shri S.Sugumaran, Addl. CGSC)

V/s.

Subodh Kumar Shaw ....Respondent

(By Shri B.Veerabhadra..... Advocate)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. MA.648/2019 for extension of time is allowed.

One month's time is granted to comply with the order dated 11.6.2019 in OA.170/01331/2018. No order as to costs.

(CV. SANKAR )  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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